

No. A-12012/1/2024-ADMIN-IV
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Kartavya Bhawan-2, New Delhi
Dated: 13th April, 2026

NOTICE

Subject:- Status of applicants for compassionate appointment in the Department of Legal Affairs – reg.

It is hereby informed that 50 applications are presently under consideration for compassionate appointment in the Department of Legal Affairs against 03 posts of MTS and 03 posts of Court Clerk. A committee headed by Joint Secretary & Legal Adviser has been constituted in this Department to consider these applications and to recommend individual applicant for grant of compassionate appointment.

2. To ensure that such appointments are made strictly in favour of the most deserving candidates, a weightage-based point system has been prepared by the Department for the following categories:

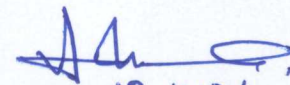
- For cases where the death of the Government servant occurred on or before 31.12.2015, the applicable weightage point system is provided **at Annexure-I**.
- For cases where the death of the Government servant occurred on or after 01.01.2016, the applicable weightage point system is provided **at Annexure- II** (revised in line with the 7th CPC by applying the fitment factor of 2.57 to monetary attributes, while keeping non-monetary attributes unchanged).

3. Based on the above mentioned weightage-based point system, allocation of points made to all applicants as indicated in **Annexure-III** is hereby uploaded along with this notice on the website of the Department of Legal Affairs and Legislative Department for information of all concerned.

4. Any objections regarding the points allotted to the applicants may be submitted to the email address admn4la-mol@nic.in within 15 days from the date of issue of this notice.

5. It is also informed that this process is merely a part of the recruitment/selection process and shall not be construed as confirmation of eligibility or an assurance of selection. Final selection shall be subject to the fulfillment of all eligibility conditions, verification of credentials, and approval by the competent authority.

Encl. as above.



(Jyoti Swaroop Asthana)

Under Secretary to the Govt. of India
[Email - admn4la-mol@nic.in]

To,

All the stakeholders

ANNEXURE-I

Weightage point system applicable for the cases where death of the deceased Govt. servant occurred on or prior to 31.12.2015

(A) Family Pension (Basic excluding DA & allowances)

S.No.	Points	Slab (in rupees)
1	20	Upto 5000
2	18	5001-7000
3	16	7001-9000
4	14	9001-11000
5	12	11001-13000
6	10	13001-15000
7	08	15001-17000
8	06	17001-19000
9	04	19001-21000
10	02	21001-23000
11	00	Above 23000

(B) Terminal benefits (DCRG, GPF, CGEGIS, Leave encashment & Pension Commutation)

S.No.	Points	Slab (in rupees)
1	10	Upto 1,50,000
2	09	1,50,001-2,00,000
3	08	2,00,001-2,50,000
4	07	2,50,001-3,00,000
5	06	3,00,001-3,50,000
6	05	3,50,001-4,00,000
7	04	4,00,001-4,50,000
8	03	4,50,001-5,00,000
9	02	5,00,001-5,50,000
10	01	5,50,001-6,00,000
11	00	6,00,001-& above

(C) Monthly income of earning members and income from property etc.

S.No.	Points	Slab (in rupees)
1	10	No income
2	08	2500 or less
3	06	2501-3500
4	04	3501-4500
5	02	4501-5500
6	00	5501 & above

(D) Immovable Property

Immovable Property if any	Points
Own house	Nil
No house	10

(E) No. of dependents

Unmarried daughters 18yrs & above	Points
03 and above	15
02	10
01	05
None	00

(F) No. of Minor children

Minor Children	Points
03 and above	15
02	10
01	05
None	00

(G) Left over service

Left over service	Points
Over 20 years	10
Over 15 & upto 20 years	08
Over 10 & upto 15 years	06
Over 05 & upto 10 years	04
Upto 05 years	02

In addition to the above, cases where the wife of the deceased government servant has applied for compassionate appointment for herself, she shall get 10 additional points as grace points.

*in case the points obtained by two or more applicants are same, decision of the Committee shall be final.

ANNEXURE-II

Weightage point system applicable for the cases where death of the deceased Govt. servant occurred on or after 01.01.2016

(A) Family Pension (Basic excluding DA & allowances)

S.No.	Points	Slab (in rupees)
1	20	Upto 12,850
2	18	12,851-17,990
3	16	17,991-23,130
4	14	23,131-28,270
5	12	28,271-33,410
6	10	33,411-38,550
7	08	38,551-43,690
8	06	43,691-48,830
9	04	48,831-53,970
10	02	53,971-59,110
11	00	Above 59,110

(B) Terminal benefits (DCRG, GPF, CGEGIS, Leave encashment & Pension Commutation, amount received under NPS etc.)

S.No.	Points	Slab (in rupees)
1	10	Upto 3,85,500
2	09	3,85,501-5,14,000
3	08	5,14,001-6,42,500
4	07	6,42,501-7,71,000
5	06	7,71,001-8,99,500
6	05	8,99,501-10,28,000
7	04	10,28,001-11,56,500
8	03	11,56,501-12,85,000
9	02	12,85,001-14,13,500
10	01	14,13,501-15,42,000
11	00	15,42,001-& above

(C) Monthly income of earning members and income from property etc.

S.No.	Points	Slab (in rupees)
1	10	No income
2	08	6,425 or less
3	06	6,426-8,995
4	04	8,996-11,565
5	02	11,566-14,135
6	00	14,136 & above

(D) Immovable Property

Immovable Property if any	Points
Own house	Nil
No house	10

(E) No. of dependents

Unmarried daughters 18yrs & above	Points
03 and above	15
02	10
01	05
None	00

(F) No. of Minor children

Minor Children	Points
03 and above	15
02	10
01	05
None	00

(G) Left over service

Left over service	Points
Over 20 years	10
Over 15 & upto 20 years	08
Over 10 & upto 15 years	06
Over 05 & upto 10 years	04
Upto 05 years	02

In addition to the above, cases where the wife of the deceased government servant has applied for compassionate appointment for herself, she shall get 10 additional points as grace points.

*in case the points obtained by two or more applicants are same, decision of the Committee shall be final.

6.	Sh. Ganesh Dutt Joshi	Sh. Narayan Dutt Joshi, Peon	18.06.1998	Son	22.05.1987	18	10	0	10	0	0	8	0	46
7.	Sh. Nikhil Kumar	Sh. Sanjay Prasad, Peon	08.10.2012	Son	17.03.1995	20	7	0	10	0	0	8	0	45
8.	Sh.Rohan Kumar	Sh. Rajesh Kumar, Farash	27.01.2016	Son	01.10.1995	18	8	0	10	0	0	8	0	44
9.	Sh. Sandeep	Sh. Sri Om, Peon	20.09.2009	Son	29.10.1983	20	8	0	10	0	0	6	0	44
10.	Ms. Sudeshna Ghosh	Sh. S.K. Ghosh, Court Clerk Gr. I	02.06.2001	Daughter	16.08.1980	20	2	0	10	5	5	2	0	44***
11.	Ms. Zarina Rashid	Sh. H.A. Rashid, UDC	09.12.2002	Daughter	10.07.1996	20	0	0	10	0	10	4	0	44
12.	Sh. Balram	Sh. Bijender Singh, Peon	20.05.2008	Son	04.11.1994	16	8	10	0	0	0	8	0	42
13.	Sh. Deepak	Sh. Ramesh Chand, MTS	05.11.2012	Son	01.06.1991	16	10	0	10	0	0	6	0	42***
14.	K.T. Vijayaraagavan	Sh. Tavsi, Peon	25.04.2009	Son	28.01.1988	20	6	0	10	0	0	6	0	42

15.	Sh. Shakti Kumar	Subhash Chandra, CC	07.09.2004	Son	42 years around	20	5	0	10	0	0	6	0	41***
16.	Ms. Savita Manocha	Sh. Vinod Manocha, PS	19.08.2000	Wife	14.01.1956	20	1	0	0	0	5	4	10	40***
17.	Ms. Varsha	Sh. Dharamvir, Farash	20.12.2008	Daughter	31.10.1985	20	10	2	0	0	0	6	0	38
18.	Ms. Indira Sihag	Sh. Laxman Ram Sihag, Asstt	10.09.2009	Wife	07.03.1970	14	0	0	10	0	0	4	10	38
19.	Sh. Sourav Chatterjee	Sh. Shyamal Kr. Chatterjee, Sr. CC	16.06.2003	Son	17.12.1978	20	0	0	10	0	0	8	0	38
20.	Sh. Sandeep Kumar	Bir Singh, Peon	23.02.2005	Son	09.03.1986	16	10	0	0	0	0	10	0	36
21.	Sh. Kunal Sood	Sh. Darshan Lal, Farash	18.01.2018	Son	01.01.1999	18	4	0	10	0	0	4	0	36***

22.	Sh. Shubham Kumar	Sh. Rajender Singh, MTS	25.11.2024	Son	17.08.1996	20	10	0	0	0	0	6	0	36
23.	Sh. Sumit	Sh. Sarvesh Kumar, Copy Holder	09.09.2024	Son	08.06.1998	16	0	0	10	5	0	4	0	35
24.	Sh. Lokesh Singh	Sh. Ranvir Singh, Sr. CC	17.03.2014	Son	18.12.1992	20	0	0	10	0	0	4	0	34
25.	Sh. Manish	Sh. Sudhir Kumar, MTS	08.01.2021	Son	07.07.2001	18	0	0	0	5	5	6	0	34
26.	Ms. Ranjana	Sh. Laxman Ram, MTS	10.09.2009	Wife	07.03.1970	NA	NA	10	10	0	0	4	10	34**
27.	Ms. Akanshi	Sh. Permanand Bhatt, MTS	05.09.2023	Daughter	20.10.1999	16	0	0	10	5	0	2	0	33
28.	Ms. Pratibha S. Sawant	o Sh. S.T. Sawant, Supdt(L)	29.09.2003	Daughter	15.04.1977	20	0	0	0	10	0	2	0	32***
29.	Ms. Arti	Sh. Rajinder Kumar, ASO	07.05.2021	Daughter	26.03.2004	12	0	0	10	5	0	4	0	31

30.	Sh. Naresh Kr. Batra	Sh. Sushil Kumar Batra, Steno 'D'	11.11.2005)	Son	02.11.1978	18	9	0	0	0	0	4	0	31
31.	Sh. Satish	Sh. Bansu Ram, MTS	03.05.2021	Son	31.10.1978	18	0	0	10	0	0	2	0	30
32.	Sh. Tarun Malik	Smt. Saroj Bala Malik, Sr. CC	20.10.2009	Son	01.01.1988	16	0	2	10	0	0	2	0	30
33.	Sh. Gagan Deep Singh	Sh. J.S. Vahiriya, PS	21.02.1994	Son	01.08.1980	20	6	0	0	0	0	2	0	28
34.	Sh. Amit Kumar	Sh. Sunil Kumar, MTS	26.11.2021	Son	03.02.1999	18	0	0	0	5	0	4	0	27
35.	Sh. Brijesh Rai	Sh. Rameshwar Rai, CC	21.03.2014	Son	15.11.1992	18	0	2	0	0	0	6	0	26
36.	Sh. Rohit Kumar	Sh. Guru Dutt Sharma	20.04.2015	Son	19.07.1991	10	0	0	10	0	0	6	0	26
37.	Sh. Anuj Nangia	Ms. Padma Nangia, PA	15.02.2000	Son	26.05.1978	20	0	0	0	0	0	6	0	26***

38.	Ms. Purnima	G Sharwan Kumar, Driver	24.04.2019	Daughter	10.08.1987	18	0	0	0	5	0	2	0	25
39.	Sh.Ritu Prasad	Sh. Ajay Prasad, MTS	15.02.2025	Daughter	21.08.2001	16	0	0	0	5	0	4	0	25
40.	Ms. Parul Dutt	Sh. Ravi Dutt, SSA	17.12.2022	Daughter	08.08.1997	16	0	0	0	5	0	2	0	23
41.	Ms. Tamanna Devi	Sh. K.S. Budhwar, SO	23.10.2008	Daughter	07.09.1989	14	0	0	10	0	5	2	0	21
42.	Ms. Monalika Kumari	Sh. Ajay Kumar Singh, JSA	12.12.2025	Daughter	30.04.2004	NA	18	NA	NA	NA	NA	2	NA	20*
43.	Ms. Archana C. Ravale	Sh. C.D. Ravle, Sr.CC	03.09.2009	Daughter	08.05.1988	16	0	0	0	0	0	2	0	18
44.	Sh. Rahul	Sh. Bhagwan	11.05.2021	Son	10.09.1998	16	0	0	0	0	0	2	0	18
45.	Sh. Rajiv	Sh. Ram Kishan, Farash	30.04.2019	Son	23.02.1985	16	0	0	0	0	0	2	0	18

46.	Sh. Shashi Kumar	Sh. Jiwan Singh, Sr. Court Clerk	25.04.2021	Son	24.01.1993	16	0	0	0	0	0	2	0	18
47.	Sh. Rinku	Ms. Santosh Devi, MTS	21.02.1994	Son	10.08.1991	0	0	0	10	0	0	2	0	12
48.	Ms. Vaishnavi K.	Sh. K.Sudarshan, Addl. Govt. Advocate	18.07.2024	Daughter	08.04.2003	0	0	0	0	5	0	4	0	9
49.	Sh. Garvit Rathor	Ms. Sarita Rathor, Sr. PPS	28.12.2021	Son	28.11.1995	2	0	0	0	0	0	2	0	4***
50.	Sh. Ajay Kumar	Sh. Jaswant Singh, Dispatch Rider	07.05.2010	Son	04.02.1991	NA	NA	NA	NA	NA	NA	NA	NA	0***

*NOTE (A):- Details in respect of Applicant at S.No. 42 is awaited.

**NOTE (B):- Details in respect of Applicant at S.No. 26 is awaited from Admn.II Section, Legislative Department.

***NOTE (C):- Applicants at S.No. 1,2,5,10,13,15,16,21,28,37,49,50 either have refused their candidature or could not be approached/contacted by the Department.

The reasons against each individual are shown in the table below:

S.No	Name of the applicant	Date of Birth of Applicant	Remarks
1	Ms. Lata Verma	02.04.1957	Letter not delivered and came back and no other contact is available.
2	Ms. Kalpana R. Patankar	29.03.1968	Letter has been issued dated 28.07.2025, 18.09.2025 and 19.12.2025 but no reply from the applicant yet.
3	Ms. Tapsi Mondal	23.10.1981	Relocated to other address and no other contact is available, information received from Branch Secretariat Kolkata dated 26.09.2025.
4	Ms. Sudeshna Ghosh	16.08.1980	Letter has been delivered but no reply from the applicant yet, information received from Branch Secretariat Kolkata dated 26.09.2025.
5	Sh. Deepak	01.06.1991	Letter has been returned from address with a comment "Addressee left without instructions".
6	Sh. Shakti Kumar	24.08.1982	Relocated to other address and no other contact is available.
7	Ms. Savita Manocha	14.01.1956	Relocated to other address and no other contact is available.
8	Sh. Kunal Sood	01.01.1999	Letter not delivered and came back with reply "No such Person in the address".
9	Ms. Pratibha S. Sawant	15.04.1977	Letter has been returned from address with a comment "Addressee left without instructions".
10	Sh. Anuj Nangia	26.05.1978	Refused his appointment on compassionate ground via email dated 24.09.2025.
11	Sh. Garvit Rathor	28.11.1995	Letter has been delivered but no reply from the applicant yet.
12	Sh. Ajay Kumar	04.02.1991	Relocated to other address and no other contact is available.